

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.11.2018 (Friday)

Court - II
02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 44 of 2018	SumanDhir&Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	JeeveshNagrath Hitesh Sachar Anju Jain
2.	Comp. App. (AT) No. 148 of 2018	Assam Chemical & Pharmaceutical Pvt. Ltd. &Anr. Vs. Shri Deba Kumar Hazarika & Ors.	Rajan Raj	Akhilesh Kr. Shrivastava

For Admission (After Notice)

3.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. &Ors. Vs. TM-Food Processing Ltd. &Ors.	YogeshRaavi	K. Sharat Kumar
4.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy &Ors. Vs. TM-Food Processing Ltd. &Ors.	Mohd. Wasay Khan	GouthamShivsh ankar (R1 to R9), Anandh K (R19 to 22)
5.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan&Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. with	John Mathew	GouthamShivsh ankar
6.	Comp. App. (AT) No. 211 of 2018	KajaGajendra Rao &Ors. Vs. S.K. Bigstar Foods Ltd. &Ors.	John Mathew	GouthamShivsh ankar
7.	Comp. App. (AT) No. 338 of 2018	Bhagyodayam Company & Ors. Vs. Alexander Correya& Ors.	B. Raguath	A. Ajith Kumar (R1-R3)

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

A. J. Cheema
11/11/2018

By Order

Joint Registrar

1-11-18